

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 48 of 2013 &
I.A. No. 72 of 2013**

Dated : 22nd August, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Paschim Gujarat Vij Co. Ltd.
Versus**

....Appellant(s)

Gujarat Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. P.S. Bhuller
Mr. Karan Bharihoke for R.2
Mr. Vishal Gupta
Mr. Kumar Mihir for R.6 & 7

ORDER

We have heard the learned counsel for the Appellant. He is directed to file his written note on the issues raised in the Appeal on or before 05.09.2013 after serving copy on the other side.

Post the matter for further submissions on **16.09.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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